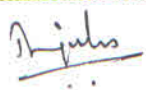


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

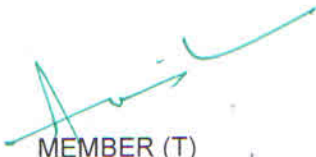
APPLICATION NUMBER : 260/15  
PETITION NUMBER : TP 35/17  
NAME OF THE PETITIONER (S) : KASTURI AND SONS LTD.  
NAME OF THE RESPONDENT (S) : MAGNUM INTERGRAFIKS (P) LTD.  
UNDER SECTION : 433(e) / 433(f.)

| S.NO. | NAME (IN CAPITAL)<br>&<br>PHONE NUMBER             | DESIGNATION<br>-----<br>REPRESENTATION BY WHOM | SIGNATURE   |
|-------|--|--|---|
|       | MANJULA K.S.<br>for K.V. KRISHNA<br>9980264329 RAO | FOR PETITIONERS<br>Advocate                    |  |

Ms. Manjula K.S., Advocate, undertakes to appear for the petitioner and requested time to file vakalat. For filing vakalat and for complying Rule 3 of the Insolvency and Bankruptcy Rules and also to serve notices on the respondents by the petitioner.

Posted to (13.03.2017) 13-03-2017-

  
MEMBER (J)

  
MEMBER (T)